

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The Indian Oil Corporation Ltd., Hindustan Petroleum Corporation Ltd, and Indo-Burma Petroleum Company Ltd. have launched a programme of converting ultimately a large number of their retail outlets in the rural and semi-urban areas into multi-purpose rural distribution centres. Apart from the various petroleum products, these centres will also sell many commodities and services required by the rural population such as certified seeds, fertilizers and agricultural inputs, and essential commodities like controlled cloth, common household drugs, soaps, vanaspati and cooking oil (in sealed tins), tyres and tubes for cycles, tractor parts, torch cells, etc. Attendance of physicians, on part-time basis, is also being provided at some of the centres.

Coal-based Fertilizer Plant at Raniganj, West Bengal

1270. SHRI S. N. SINGH DEO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the broad features of the proposals of West Bengal Government for setting up a coal-based Fertilizer Plant at Raniganj.

(b) reaction of Government thereto; and

(c) action taken thereon upto date?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). The Government of West Bengal had come up with a request for the getting up of a coal-based public sector fertilizer plant in the Raniganj area in the State, but no details in regard to the techno-economic aspects were received. The

State Government have been informed that the resource position does not permit creation of any additional fertilizer capacity in the public sector during the Fifth Plan period.

Display of Duty Rosters of SMs/ASMs in Divisions (Northern Railway)

1271. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1027 on the 19th November, 1974 regarding non-implementation of Mianbhoy tribunal report on the Northern Railway and state:

(a) whether new duty rosters of Station Masters and Assistant Station Masters have not been issued in Delhi Division and other Divisions of Northern Railway; and

(b) the reasons for not starting payment of overtime on the basis of R.L.T. and the time by which the payment of overtime on the basis of R.L.T. will be started and duty rosters of SMs/ASMs issued?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The revision of rosters in terms of Tribunal's Award for Station Masters and Assistant Station Masters is under way and the revised rosters are likely to be brought into operation from the end of February, 1976.

(b) The payment of overtime in terms of R.L.T. 1969 Award is related to the revision of rosters and it will be arranged when revised rosters are introduced. The overtime will, however, accrue retrospectively from 1st August, 1974.